NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/75/2016

NAME OF THE PETITIONER(S)

: K.P.S. Selvaraj & Another

NAME OF THE RESPONDENT(S)

: M/s Selvaraaj Tex Private Limited & 4 others

UNDER SECTION

: 397/398, 402 & 403

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Counsel for Respondent. B. Kant

1) B. Kantükegan.

Sos

C. Ramasubramanium

Associate.

2. R. MURARI Su Adv. 7

YOU THREY AMBAH

KANNAN

ORDER

Counsel representing both the parties are present and sought time for submitting final arguments. Time extended at their request. Put up on 08.06.2017 at 2.30 P.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)